

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 1710 01

HHC/Admn.28(45)94-II

Dated Shimla, the 28th December, 2018

NOTIFICATION

The Hon'ble High Court of Himachal Pradesh has ordered to discontinue the Circuit Court sittings of District and Sessions Judge, Solan and Additional District and Sessions Judge(I), Solan to Nalagarh with immediate effect.

BY ORDERS

REGISTRAR GENERAL

Endst.No. HHC/Admn.28(45) 94-II *347 47-57* Dated: 28.12.2018

Copy forwarded for information and necessary action to:

1. The Principal Private Secretary to the Hon'ble Chief Justice, High Court of Himachal Pradesh, Shimla-171001.
2. The District and Sessions Judge, Solan, H.P. w.r.t. his letter No. D&SJ/SLN/EC/F-218/2018-10575, dated 21.12.2018.
3. The Additional District and Sessions Judges(I&II), Solan, H.P.
4. The Additional District and Sessions Judge, Nalagarh, Distt. Solan, H.P.
5. The Senior Civil Judges/Civil Judges, Solan and Nalagarh, H.P.
6. The Secretary/Private Secretary/P.As. to the Registrar General/ Registrar (Vigilance)/Secretary(HPHCLSC)Registrar (Judicial)/ Registrar (Rules, Judges Branch & Protocol)/Registrar(Estt. &GAD)/ Registrar (Accounts)/ Central Project Coordinator, High Court of Himachal Pradesh.
7. The Deputy Registrars(Accounts) and Assistant Registrar (Vigilance) of this Registry.
8. The dealing Assistant of Vigilance branch of this Registry.
9. The Statistical Assistant of this Registry.
10. ✓ The Technical Director, NIC branch of this Registry for conversion of the same into digital form on Gazette Website as per Office Order No. Endst. No.HHC/Admn.1(18)/78-XI- 9934-41, dated 8.4.2011.
11. Guard File.

Additional Registrar(O&A)

S.O (computer)

*3-8
29.12.18*